

2043 hours

MR. DEPUTY-SPEAKER: The Matters under Rule 377 may be treated as laid on the Table of the House.

Title: Need to take stringent measures to prevent 'production and sale' of fake products in Delhi-Laid.

SHRI VIJAY GOEL (CHANDNI CHOWK): Delhi has become the capital of fake material – whether it is fake drugs, fake currency notes or other fake products. The fake material are found in lanes and by-lanes of the capital at a fraction of the original cost.

On July 4, 2001, fake drugs worth a couple of crores of rupees were recovered from the city's largest wholesale market Bhagirah Place, Chandni Chowk, Delhi. Most of the brands which had been faked were commonly prescribed and consumed by people in all corners. This detection is only a tip of the iceberg.

The Drug Control Department is ill-equipped to check the menace thereby leaving an open field for the unscrupulous chemists and drug manufacturers to play havoc with the lives of the people in connivance with each other. The Government should pay serious attention to nip this evil in the bud.

* Treated as laid on the Table of the House